

NOTIFICATION

New Delhi, the 17th December, 2015

S.O. 3455(E).—Whereas by notification of the Government of India in the Ministry of Finance (Department of Revenue) number S.O. 54(E) dated the 16th January, 1998, issued under clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government had notified at serial number 5, “Construction of buildings for Braille Press, library, blind school, auditorium, dormitory, purchase of Braille Press and running of Braille Press Complex at Vidyapalli, Malanda, Mahinagar, South-24 Parganas” by the “Blind Persons’ Association, 10/2, Shamsul Huda Road, Kolkata”, as an eligible project or scheme for a period of three years beginning with assessment year 1998-1999, which was extended further vide notification number S.O. 500(E) dated the 26th May, 2000 for a period of three years beginning with assessment year 2001-2002, which was extended further vide notification number S.O. 1134(E) dated the 29th September, 2003 for a period of three years beginning with financial year 2004-2005, which was extended further vide notification number S.O.1405(E) dated the 4th September, 2006 for a period of three years beginning with financial year 2006-2007 and which was extended further vide notification number S.O. 2603(E) dated 14th October, 2009 for a period of three years beginning with financial year 2009-10 and which was extended further vide notification number S.O. No. 648(E) dated 12.3.2013 for a period of three years ending with financial year 2014-15;

And whereas the said project or scheme is likely to extend beyond eighteen years;

And whereas the National Committee for Promotion of Social and Economic Welfare, being satisfied that the said project or scheme is being executed properly, made a further recommendation under

sub-rule (5) of rule 11M of the Income-tax Rules, 1962 for specifying the said project or scheme for a further period of three years;

Now, therefore, the Central Government, in exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), hereby notifies the scheme or project “Construction of buildings for Braille Press, library, blind school, auditorium, dormitory, purchase of Braille Press and running of Braille Press Complex at Vidyapalli, Malanda, Mahinagar, South-24 Parganas” which is being carried out by the “Blind Persons’ Association, 10/2, Shamsul Huda Road, Kolkata”, without any change in the approved cost of Rs.187.50 lakh, as an eligible project or scheme for a further period of three years beginning with financial year 2015-16 i.e. 2015-16, 2016-17 & 2017-18.

[No. 281/2015 / F. No. V. 27015/4/2015-SO (NAT.COM)]

MAKKHAN LAL MEENA, Dy. Secy. (National Committee)